

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

15. Order dated 29.2.2000.

For hearing.

ad'l to 29.2.2000.

with OA 259/94

*M*  
29.2.2000

*L*

None of the Bar members  
have attended the Court today.

In view of this adjd. to 24.03.2000  
with OA. 259/94.

*S. J. Som  
Vice-Chairman*

For hearing.

ad'l to 24.3.2000

with OA 259/94

*M*  
23.3.2000

*L*

*l. m.  
Member (JUD.)*

16. Order Dated 24.03.2000

Adjourined to 01.05.2000

with OA. 259/94.

*S. J. Som  
Vice-Chairman  
24/3*

17. Order dated 1.5.2000

It is submitted by the learned counsel that the petitioner has in the meantime passed away sometime in April, 1999. His legal heirs have not been substituted. This O.A. is therefore, abated and disposed of accordingly.

This order has been passed after hearing Shri A.Rath, learned counsel for the petitioner and Shri U.B.Mohapatra, learned Addl. Standing Counsel for the respondents.

*S. J. Som  
VICE-CHAIRMAN*

*l. m.  
MEMBER (JUDICIAL)*

Copies of order  
may be sent  
to the Court in  
Lotus Hall

*Ramdas  
SS 26/3  
S. J. Som*

5-5-20